

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New)
C.P. No. 51/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017**

Name of the Company:



Pramod Sharma

V/s.

Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

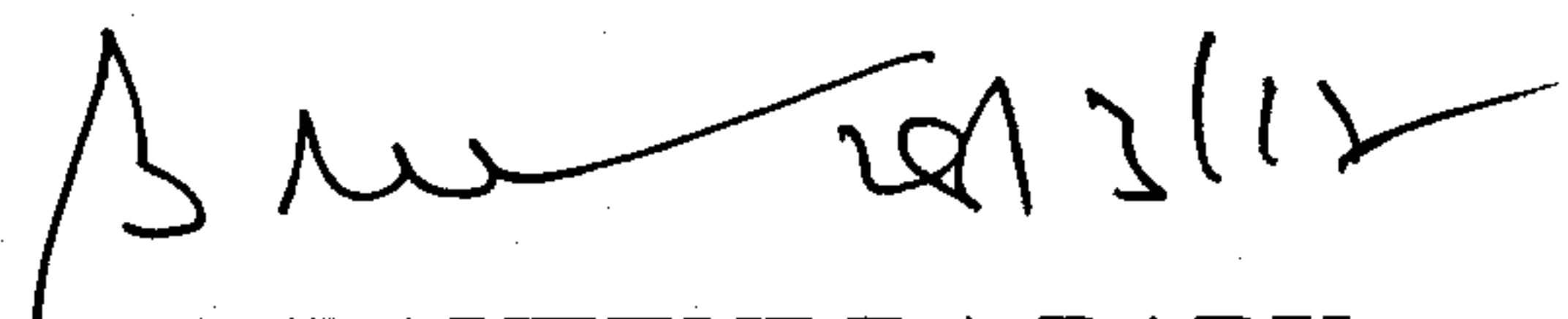
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dr S. K. Jain	PCS for Petitioner	Petitioner	
2.	CA. Pradeep Mutreja	PCA for Respondent	Respondent	

ORDER

Learned PCS Mr. S K Jain present for petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondents.

Rejoinder filed. Copy of rejoinder given to the original petitioner. both sides counsel agreed for hearing for main petition TP 100/2016.

List TP 100/2016 on 05.04.2017 along with pending IAs' for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of March, 2017.